

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.201 – IA/766(AHM)2021  
ITEM No.202 – IA/230(AHM)2021  
ITEM No.203 – IA/274(AHM)2021  
ITEM No.204 – IA/480(AHM)2021  
ITEM No.205 – IA/530(AHM)2021  
ITEM No.206 – IA/622(AHM)2021  
ITEM No.207 – IA/669(AHM)2021  
ITEM No.208 – IA/696(AHM)2021  
ITEM No.209 – IA/697(AHM)2021  
ITEM No.210 – IA/877(AHM)2021 in IA/766(AHM)2021  
ITEM No.211 – IA/45(AHM)2022 in IA/679(AHM)2021  
ITEM No.212 – IA/113(AHM)2023  
In  
CP(IB) 289 of 2020

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Bank of Maharashtra  
V/s  
Afcan Impex Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 19/04/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the RP :Mr. Gaurav Joshi, CS  
For the SM :Mr. Dhruvin Dossani, Advocate for Mr. Masoom Shah,  
Advocate  
Mr. Nandish Chudgar, Advocate a. w. Ms. Nidhi Prajapati,  
Advocate

**ORDER**

Learned counsel appearing for the RP again submits that a Civil Appeal No. 5580 of 2021 is still pending before the Hon'ble Supreme Court which was lastly listed on 15.02.2024, thereafter, no status is available. Let status of the same be filed.

Meanwhile, all matters stand adjourned to 03.06.2024.

-Sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**